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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.06.2018 AT 10.30 AM

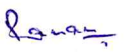
TRANSFER PETITION NO.	TP (PB)/81/388B/HDB/2017
COMPANY PETITION/APPLICATION NO.	CA No. 132 of 2017 in CP No. 03/2014
NAME OF THE COMPANY	Deccan Holdings Limited
NAME OF THE PETITIONER(S)	SFIO
NAME OF THE RESPONDENT(S)	Deccan Holdings Limited & Others
UNDER SECTION	388B

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Namavare Ramesh Rajeshwar Rao	CUSC	9948094769	

Counsel for Respondent(s):

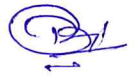
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
{ N. Hazimath D.V.A.S. Ravindra Reddy } R19	Advocate	9963101017	
{ K.V. Raman }			

Vimal Vadmal
K.V. Raman for (R30) Adv 9963101017 

Vimal Vadmal Valsi Reddy

Amin Bavani - for ex-mgt. Adv. 9949216962 

of DCHL [DMR & DMR Assn]

G. B. Hupeshi - ORDER Advocate - 9966622805 - 

o/o R. Raghuraman Rao

IA No. 132/2017 is listed today on the memo filed by the Counsel for applicant seeking permission for withdrawal. T.Sujan Kumar Reddy, proxy Counsel for Mr. N.Rajeswara Rao, in CP No.03/2014 is present. Counsels for other Respondents is also present. Again matter is listed for clarification. List IA No. 132/2017, on 05.07.2018 for hearing on memo.

Member(Judl)

Pavani